

ITEM NO.110

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 811/2007

RAMESH KUMAR

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(with office report)

Date : 22/07/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR  
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. A.K.Panda, Sr. Adv.  
Mr. Sanjeev Kumar Das, Adv.  
Mrs. Anil Katiyar, Adv.  
Ms. Manjula Gupta, Adv.  
Mr. B.V.Balram Das, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(Shashi Sareen)  
Court Master

(Veena Khera)  
Court Master